05-04-2023 Re: Need to formulate a National Policy for contractual employees. MATTERS UNDER RULE-377 Sonkar, Shri Vinod Kumar National Policy Contract Workers

Title: Re: Need to formulate a National Policy for contractual employees.

SHRI VINOD KUMAR SONKAR (KAUSHAMBI): I urge upon the Government for formation of a national policy for contractual employees working in different types of Government and Private sectors so that their human and labour rights may be protected.